

(28)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I (SPECIAL BENCH)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 15-10-19.**

**PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**



APPLICATION NUMBER : MA/460/2019

PETITION NUMBER : CP/193/IB/2018

**NAME OF THE TRANSFEROR : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTIONS PVT LTD)**

NAME OF THE TRANSFEREE : A VIVEK

UNDER SECTION : 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	Rani Rajayopalan	Counsel for RP/Applicants	
2.	J. Jaya Kumaran	Counsel for R1	

ORDER

At request of both the parties, list this matter on **20.11.2019**.


(ANIL KUMAR B)
MEMBER (TECHNICAL)
MS


(B S V PRAKASH KUMAR)
MEMBER (JUDICIAL)